

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 9<sup>th</sup> December, 2016  
Time : 10:30 AM

HON'BLE MR. JUSTICE U.D. SALVI  
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER

*It is hereby notified for information of all concerned and as approved by the Competent Authority, the Court and Registry of NGT Principal Bench, New Delhi will remain closed on 12<sup>th</sup> December, 2016 on account of Milad-Un-Nabi or Id-E-Milad. The cases listed for 12<sup>th</sup> December, 2016 (Monday) would be listed on 13<sup>th</sup> December, 2016 (Tuesday).*

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 659/2016	Kanti Prasad Vs. Ghaziabad Development Authority	Mr. Atif Suhrawardy, Adv. for Applicant
<b>FOR HEARING</b>			
2.	Original Application No. 19/2014 (M.A No. 216/2015, M.A. No. 1027/2015, M.A. No. 1330/2015)	Dr. Kashmira Kakati Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant  Ms. Shakshi Popli, Adv. for R – 1 Ms. Roy Kankana, Adv. for R-2 Mr. Avijit Roy, Adv. for R-3, 9, 10 & 12 Mr. Shuvodeep Roy, Adv. for R – 4 Mr. V.N. Koura, Adv. for R – 5 Mr. Ganesh Kamath, Adv. for R – 6 Mr. Gaurab Banerji, Sr. Adv. along with Ms. Harsha Peechara, Adv. for R-7 Mr. Neeraj K. Gupta, Adv. for R – 8 Mr. U. Hazariea, Sr. Adv. along with Mr. Dharitry Phookan, Adv. for R – 11 Mr. Tavinder Sidhu, Adv. for NHA M. V. Kini Law Firm for R-12 Mr. Vivek Paul Oriel, Adv. for-13 Ms. Deepika Ghatowar, Adv. for Assam Ms. Bhavana Duhoon, Adv. for NHA
3.	Original Application No. 140/2015	Neeraj Khapra Vs. Uttar Pradesh Pollution Control Board & Ors.	Mr. Neeraj Khapra, Adv. for the Applicant  Mr. Pradeep Mishra, Adv. for R-1 Mr. Ravindra Kumar, Adv. for R-2, 3 & 5 Ms. Shweta Misra, Adv. for R-4 Mr. Abhishek Yadav, Adv. for R-6 & 7 Mr. Gudipati G. Kashyap, Adv. Ms. Anisha Upadhyay, Adv.
4.	Original Application No. 324/2015 (M.A. No. 184/2016 & M.A. No. 467/2016)	Jubair & Ors.  Vs. State of Uttar Pradesh & Ors.	Mr. Vivek Singh & Mr. Randhir Kumar, Adv. for Applicant  Mr. Ankit Verma, Adv. for R-1, 3 & 6 Mr. S. P. Singh, Sr. Adv. with Mr. Keshav Kumar Chaudhary, Adv. for R-5 Mr. Syed Rehan, Adv. for R-4 Mr. Pradeep Misra, Adv. for R-5 Mr. Vishwendra Verma, Adv. for MoEF
5.	Original Application No. 85/2016 (M.A. No. 436/2016)	Irfan Aleem Vs. Meem Agro Foods Pvt. Ltd. & Ors.	Mr. Imran Azeem, Adv. for Applicant  Mr. S. P. Singh, Sr. Adv. with Mr. Keshav Kumar Chaudhary, Adv. for R-1 Mr. Ankit Verma, Adv. for State of UP Mr. Syed Rehan, Adv. for R-3

6.	Original Application No. 420/2015 (M.A. No. 973/2015)	Society for Protection of Environment and Biodiversity (SPEnBIO) & Anr. Vs. Union of India & Ors.	Mr. Pradeep Misra, Adv. for R-4 Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Mukul Singh, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 & 7 Mr. Ravindra Kumar, Adv. for R-3 Mr. Rohit Raj Sachan, Adv. for R-4 Mr. Pradeep Jain, Adv. for R-5 Dr. Indra Pratap Singh, Adv. for R-6 Mr. Dalsher Singh, Adv. for GDA Mr. Pradeep Misra, Adv. for UPPCB
7.	<b>Execution Application No. 23/2016</b> IN O.A. No. 36/2016	Khilar Singh Tanwar  Vs. Union of India & Anr.	Mr. Vardhman Kaushik & Mr. Nishant Gautam, Advs. for Applicant  Mr. Tarunvir Singh Khehar & Mr. Narender Pal Singh, Advs. for R-2 to 4 Mr. D. K. Devesh, Adv. for R-5
8.	Original Application No. 129/2016 (M.A. No. 276/2016)	Ashutosh Kumar Sharma Vs. State of U.P. & Ors.	Dr. Abhishek Atrey, Adv. for Applicant  Mr. Abhishek Yadav, Adv. for R-1, 3 to 5 Mr. Pradeep Mishra & Mr. Daleep Dhyani, Advs. for UPPCB Mr. Rohit Raj Sachan, Adv. for R-6 & 7 Mr. Rachit Mittal, Adv. for R-9 Mr. Rajesh Raina, Adv. for UPSIDC
9.	Original Application No. 169/2016	Transport Centre Punjabi Bagh Welfare Society Vs. Government of NCT of Delhi & Ors.	Mr. Deepak Vohra & Mr. Sahil Dhawan, Advs. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-1 & 2 Mr. Sanjay Dewan, Adv. for R-4 Mr. Birja Mahapatra, Adv. for DPCC Mr. Rajiv Bansal & Mr. Kush Sharma, Advs.
10.	Original Application No. 190/2016 (M.A. No. 353/2016)	Sushil Raghav & Anr.  Vs. Central Ground Water Authority & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. A. K. Prasad, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-3, 5 & 9 Mr. Taruna A. Prasad, Adv. for MoEF Mr. Pradeep Mishra, Adv. for R-4 Mr. Raman Yadav, Adv. for R-7 to 10 Mr. Rajesh Raina, Adv. for R-11 Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad
11.	Original Application No. 296/2016	Sushil Raaja, Advocate Vs. Secretary, Ministry of Water Resources & Ors.	Mr. Sushil Raaja, Adv. in person  Mr. B. V. Niren, Adv. for R-1 & 4 Mr. Sushil Kumar Ojha, Adv. for R-2 Mr. Krishna Kumar Singh, Adv. for R-3

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